

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No.5/RP/2017

in

Petition No. 68/TT/2016

Subject : Review of the order dated 30.7.2016 in Petition No. 68/TT/2016

Date of hearing : 26.9.2017

Coram : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioners : LANCO Teesta Hydro Power Limited (LTHPL).

Respondent : Power Grid Corporation of India Limited (PGCIL) and 12 others .

Parties present : Shri Saahil Kaul, Advocate, LTHPL
Shri S.K.Niranjan, Advocate, PGCIL
Shri B. Dash, PGCIL.
Shri Shashwat Agarwal, PGCIL
Shri Rakesh Prasad, PGCIL
Shri S.S.Raju, PGCIL

Record of Proceedings

The learned counsel for the review petitioner sought a short adjournment as the arguing counsel is in some personal difficulty which was not objected by the respondent present. The Commission allowed the review petitioner's request.

2. The Commission directed to list the petition for hearing on 7.11.2017.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**

